

**Guide Book of Licensing Policy and Procedure**

3635. SHRI S. R. DAMANI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether, in view of many changes effected in licensing policy and procedures, Government propose to publish a guide book incorporating the latest position for future guidance of the public;

(b) if so, when will it be brought out; and

(c) whether information on capacities to be built up under each industry and incentives available will form part of it?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) to (c). An annual publication entitled "Guidelines for Industries" is being brought out by the Ministry of Industry & Civil Supplies containing information in regard to industrial policy of Government as also on approval systems and procedures relating to the setting of of industrial units. The publication also brings out present status and future prospects of important industries. The latest available data in respect of such industries is also given in the publication.

The "Guidelines for Industries 1976-77" containing all the changes announced in licensing policy is currently under print and is likely to be released before the end of this month.

**Rustomji Committee on protecting oil installations**

3636. SHRIMATI PARVATHI KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Rustomji Committee studied in depth the problem of protecting the country's oil installations;

(b) the Government's reaction to the recommendations of the Committee; and

(c) the broad features of steps proposed to protect these oil installations?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The Committee headed by Shri K. F. Rustomji which was set up to examine and report on anti-smuggling measures was also asked to examine other problems relating to the sea including the security of off-shore oil installations. The Committee recommended the setting up of a Coast Guard Organisation which *inter alia* would look after the protection of off-shore oil installations. This proposal is still under the consideration of Government.

**RSS Elements in Vijay Bank**

3837 SHRI C. K. CHANDRAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards the allegation regarding RSS elements present as personnel in Vijay Bank; and

(b) if so, the action Government have taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) Yes, Sir.

(b) One of the employees of the Vijaya Bank branch at Kottakkal who had links with RSS was prosecuted in court and sentenced to 7 months'